

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 169 of 2013 & I. A. No. 243 of 2013**

**Dated : 30<sup>th</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**GRIDCO Ltd. .... Appellant (s)**

**Versus**

**M/s. Bhushan Power & Steel Ltd.**  
**& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Rajiv Yadav

**ORDER**

Learned counsel for the appellant seeks some more time to file rejoinder. He is permitted to do latest by 18<sup>th</sup> November, 2013 and serve copy of the same on the other side.

Post the matter for hearing on **21<sup>st</sup> November, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**  
*rkt*

**( Rakesh Nath)**  
**Technical Member**